



Standard Fire Special Peril Policy (Commercial) – Add ons

1) Expiration Clause

(UIN: IRDAN134CP0010V01201819/A0002V01201920)

If this Policy should expire or be cancelled while an insured event is in progress, it is understood and agreed that Insurers, subject to all other terms, exceptions and conditions of this Policy, are responsible as if the entire loss had occurred prior to the expiration of this insurance.

Subject otherwise to the terms, exceptions and conditions of the Policy.